

during the last three years is as under :

Year	Increase
1984-85	3381 (No. of cases)
1985-86	4203
1986-87	1023 (Upto December, 1986)

(c) A statement is given below.

(d) Yes, Sir.

(e) Action for removal of encroachments from railway land is taken under the provisions of Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

Statement

(c) Station	No. of unauthorised occupants on railway land	Area of land (in Sq. Mts.)	Since when occupied
Gorakhpur	36	40,178	1967 onwards
Basti	41	359	1986
Gonda	55	334	1980
Lucknow (North Eastern Railway)	160	3,530	1969 onwards

[English]

Reservations for SCs and STs in Jawaharlal Nehru Medical College, Aligarh

*322. DR. A. K. PATEL :
SHRI C. JANGA REDDY :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether reports of the Commissioner for Scheduled Castes and Scheduled Tribes have repeatedly stressed to the University Grants Commission that reservations for SCs and STs have not so far been made in the Jawaharlal Nehru Medical College of Aligarh Muslim University and that the needful be done;

(b) if so, on which dates, the University Grants Commission asked the Aligarh University to make provisions for reservations for SCs and STs in the said Medical College and the results thereof; and

(c) the steps proposed to be taken in this regard ?

THE MINISTER OF STATE IN
THE MINISTRY OF HEALTH AND

FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) to (c). The Commissioner for Scheduled Castes and Scheduled Tribes in his reports from the year 1970-71 to 1979-81 has been urging the University Grants Commission to take necessary action to persuade the Aligarh Muslim University to make reservations for Scheduled Castes and Scheduled Tribes for admission to medical courses in the Jawaharlal Nehru Medical College. The University Grants Commission had addressed a letter to the Vice-Chancellors of all the Central Universities on the 25th August, 1982 requesting that reservation for admission to under graduate and postgraduate seats should be made on the basis of 15 per cent for Scheduled Castes, 7.5 per cent for Scheduled Tribes candidates. The Ministry of Health and Family Welfare in their letter dated the 17th September, 1983 addressed to the Vice-Chancellors of all Universities urged the Universities to make reservations for Scheduled Castes and Scheduled Tribes as requested by the University Grants Commission in their letter referred to above. The University Grants Commission has also reported that the Commission reminded the Universities vide its letters dated the 30th May, 1983, 4th November, 1986 and

18th December, 1986. However, as per the information received from the Aligarh University, there is no reservation for any category of candidates according to the decision taken by the Academic Council of the University and that the admission is based on an All India open competitive entrance test.

It is proposed to amend the Indian Medical Council Act, 1956 to provide for reservation of seats for Scheduled Castes/Tribes in accordance with the orders made by the Government from time to time.

Nangal-Talwara railway line in H.P.

*323. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to refer to the reply given to Starred Question No. 950 on 7 May, 1986 by the Minister of Planning re: Nangal-Talwara Railway line in Himachal Pradesh and state:

(a) whether priority has been given to the construction of Nangal-Talwara railway line in Himachal Pradesh;

(b) if so, the nature of priority given to the project;

(c) the likely date of its completion; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). Following order of priority is accorded for construction of new lines:

- (a) Project linked;
- (b) Strategic;
- (c) Operational and
- (d) Developmental.

Construction of Nangal Talwara railway line comes in (d) group.

(c) and (d). Its completion will depend on availability of resources in the coming years.

Conference of South East Asia Regional Bureau of International Union for Health Education

*324. SHRI K. RAMAMURTHY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the principal suggestions made by the four-day Conference of the South East Asia Regional Bureau of the International Union for Health Education held in Madras in November, 1986 with particular reference to mother and child health programmes in the country; and

(b) the action Government propose to take thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) The main suggestion made by the Conference with particular reference to mother and child health programme in the country is that the Government should aim towards clear prioritization of services to be rendered, planning for the services based on available information experiences and technology and strengthening the educational component of the mother and child health programme and of component services, including promoting self care.

(b) Many of the suggestions of the Conference are already under implementation in the programmes for mother and child health care. However, the recommendations of this Conference would be kept in view in further refining and improving the mother and child health services.

Manufacture of helicopters

3297. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any proposals have been received or sanction sought for promoting a project for manufacturing helicopters or parts thereof in the private sector; and

(b) if so, the details of the proposed project?